

11

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/9/2016
NAME OF THE PETITIONER(S) : T.O. Abraham
NAME OF THE RESPONDENT(S) : St Marys Hotels Pvt Ltd + 5 Others
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

For Respondent 1 to R5

Represented
Sree Kumar

Athibhan

K. Grawham Kumar
Athibhan Vijay
for
Pushpa Menon

Counsel for
petitioner

Athibhan

ORDER

Shri Athibhan Vijay, representing counsel for petitioner present. Shri Sreekumar, counsel for R1 to R5 present and stated that he is appearing for R6 and prayed time for filing vakalat and counter. Time extended for filing counter on behalf of all the respondents by the next date of hearing. He further submitted that application filed before the Principal Division Bench, Delhi, has been withdrawn and the matter was closed. Counsel for petitioner filed the order copy dated 16.12.2016 which is placed on record. Put up on **05.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)